

(a) whether a full time Director is posted to the Indian Veterinary Research Institute, Izatnagar, Bareilly following the transfer of former Director,

(b) if so, the reasons therefor,

(c) whether the agencies conducting inquiry into the allegations against the former Director have submitted their report and

(d) if not, the time by which it is likely to be submitted

THE DEPUTY PRIME MINISTER AND MINISTER OF AGRICULTURE AND MINISTER OF TOURISM (SHRI DEVILAL)

(a) No, Sir

(b) The post is not vacant as the Director is under suspension

(c) and (d) Central Bureau of Investigation which has been requested to conduct the investigation, has not indicated the date by which the report will be submitted

[English]

**Conversion of Department of Telecommunications into a Corporation**

\*17 SHRIMATI GEETA  
MUKHERJEE  
SHRI MONORANJAN SUR

Will the Minister of COMMUNICATIONS be pleased to state

(a) whether Government propose to convert the Department of Telecommunications (DOT) into a Corporation,

(b) if so, the reasons therefor,

(c) whether it is a fact that this move has been opposed, and

(d) if so, on what grounds and the reaction of the Government thereto?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (DR SANJAY SINGH) (a) to (d) The Government has set up a High Level Committee for recommending the appropriate organisational structure in the Telecom Department for management of Telecom Services in the country keeping in view the developmental and operational needs as well as financial implications etc. All views received in this matter will be considered by the Committee and appropriate decisions in the matter will be taken by the Government after receipt of the Committee's Report

[Translation]

**Construction of Barrage over Ganga at Kanpur**

\*18 SHRI KESHARI LAL Will the Minister of WATER RESOURCES be pleased to state

(a) the steps taken by Government to prevent erosion of the river Ganga at Kanpur

(b) the time likely to be taken in initiating the barrage construction work over Ganga at Kanpur

(c) the estimated cost of the said project and the percentage thereof likely to be shared by the Union Government,

(d) the time by which the project is likely to be completed, and

(e) the reasons for delay in initiating its construction work and the steps taken by the Government to remove these hurdles?

THE MINISTER OF WATER RESOURCES AND MINISTER OF SURFACE TRANSPORT (SHRI MANUBHAI